

अपील) नियम, १९५५ के अधीन भारतीय प्रशासनिक सेवा और भारतीय पुलिस सेवा के कितने पदाधिकारियों ने भारत सरकार या राष्ट्रपति के पास आवेदन-पत्र दिये या उनसे अपील की ; और

(ख) कितने आवेदन-पत्र और कितनी अपीलें अन्तिम रूप से स्वीकार हो गयीं ?

गृह-कार्य मंत्रालय में मंत्री (श्री दातार):
(क) तथा (ख). अखिल भारतीय सेवा (अनु-शासन तथा अपील) नियम, १९५५, पहली सितम्बर, १९५५ से लागू हुए। तब से भारतीय पुलिस सेवा के केवल दो पदाधिकारियों के आवेदन-पत्र (मेमोरियल) राष्ट्रपति के नाम आए हैं। यह आवेदन-पत्र अभी विचाराधीन हैं। भारतीय प्रशासन सेवा तथा भारतीय पुलिस सेवा के किसी भी पदाधिकारी की कोई अपील नहीं आई है।

Reorganisation of Government Offices

849. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to introduce a "pilot scheme" for reorganisation of the existing composition of sections in the various Ministries of the Government of India;

(b) if so, whether it will result in reversion of a number of temporary Assistants who have put in fairly long service in that grade; and

(c) the number of persons likely to be thus adversely affected?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Assistants' Grade Examination

850. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons who have qualified in the Union Public Service Commission Assistants' Grade Examination held in November, 1955;

(b) the number among them who are already in Government service;

(c) the number of those who are already employed in the grade of Assistants; and

(d) the number of persons appointed against permanent and temporary posts?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) 1136.

(b) 554.

(c) 23.

(d) It is proposed to appoint 400 candidates initially against permanent vacancies, and 400 against temporary vacancies.

Mica

851. **Shri V. P. Nayar:** Will the Minister of Natural Resources and Scientific Research be pleased to lay on the Table a statement showing details of the mica available in Travancore-Cochin State and state how much mica is being extracted there at present?

The Minister of Natural Resources (Shri K. D. Malaviya): Phlogopite mica is available near Neydor and Punalur in Travancore-Cochin State.

These deposits have not been successfully exploited. Only 28 cwts. of mica was produced in this State during 1950, and no production has been reported since then.

दिल्ली की प्राचीन वैद्यशाला

८५२. श्री अनिरुद्ध सिंह : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस और आकर्षित किया गया है कि दिल्ली स्थित उत्तर भारत की ढाई सौ वर्ष पुराने ऐतिहासिक वैद्यशाला धीरे धीरे नष्ट हो रही है ; और

(ख) यदि हां, तो क्या सरकार इसकी रक्षा तथा मरम्मत के लिये कुछ उपाय करना चाहती है ?

शिक्षा उपमंत्री (डा० म० मो० दास) :

(क) जी हां, यदि इसका संकेत जन्त मन्तर, नई देहली की ओर है।

(ख) इसको रक्षार्थ "प्राचीन स्मारक संरक्षण अधिनियम, १९०४" के अन्तर्गत लेने का प्रथम विचाराधीन है।